

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**WINDALS AUTO PRIVATE LIMITED**  
**MANUFACTURING OF AUTO COMPONENTS PARTS AT VARIOUS PLACES**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No	Particulars	
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Name – Windals Auto Private Limited PAN – AAACW0964G CIN - U50101MH1990PTC056302
2	Address of the registered office	Unit No. 5B, 5 <sup>th</sup> Floor, Goldline Business Centre, Near Chincholi Fire Brigade, Link Road, Malad (West), Mumbai 400064.
3	URL of website	<a href="https://windals.cirp.co.in/">https://windals.cirp.co.in/</a>
4	Details of place where majority of fixed assets are located	Fixed Assets are located at various places namely: Maharashtra, Uttarakhand and Madhya Pradesh. Information can be sought from the office of RP.
5	Installed capacity of main products/ services	The installed capacity of the CD cannot be ascertained.
6	Quantity and value of main products/ services sold in last financial year	The CD had a revenue of Rs. 52 lacs in FY2022 from its operations.
7	Number of employees/ workmen	The CD has no employees or workers.
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought from the office of RP at C/o, Headway Resolution & Insolvency Services Pvt Ltd; 708, Raheja Centre, Nariman Point, Mumbai – 400021; Website - <a href="https://windals.cirp.co.in/">https://windals.cirp.co.in/</a> Email-cirpwindals@gmail.com / <a href="mailto:jljain.ip@gmail.com">jljain.ip@gmail.com</a>
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Information can be sought from the office of RP at C/o, Headway Resolution & Insolvency Services Pvt Ltd; 708, Raheja Centre, Nariman Point, Mumbai – 400021; Website - <a href="https://windals.cirp.co.in/">https://windals.cirp.co.in/</a> Email-cirpwindals@gmail.com / <a href="mailto:jljain.ip@gmail.com">jljain.ip@gmail.com</a>
10	Last date for receipt of expression of interest	03 <sup>rd</sup> August 2023
11	Date of issue of provisional list of prospective resolution applicants	07 <sup>th</sup> August 2023
12	Last date for submission of objections to provisional list	12 <sup>th</sup> August 2023
13	Process email id to submit EOI	<a href="mailto:cirpwindals@gmail.com">cirpwindals@gmail.com</a>



*Jayanti Lal Jain*

Jayanti Lal Jain  
Resolution Professional  
IBBI/IPA-001/IP-P-01792/2019-20/12845  
C/o, Headway Resolution & Insolvency Services Pvt Ltd  
708, Raheja Centre, Nariman Point, Mumbai – 400021  
For Windals Auto Private Limited  
19<sup>th</sup> July 2023, Mumbai